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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

30.08.2017

O.A./260/643/2016

MEMO AT FL-A MAY KINDLY BE  
PERUSED, WITHDRAWAL OF OA,  
ITEM NO:11

U NANDA  
-V/S-  
D/O POST

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. N.M. Rout, Ld. Counsel appearing for the applicants and Mr. B. Swain, Ld. Counsel appearing for the Respondents on whom a copy of this O.A. has already been served.</p> <p>The applicant who is working as Postal Assistant (SBCO) Sambalpur HO, Sambalpur was transferred to Keonjhar H.O. in the same capacity. He had challenged the transfer order in the present O.A. During the pendency of the O.A. the applicant was promoted as LSG Supervisor (SBCO), Sambalpur HO. Therefore, the applicant has no further grievance and prays for liberty to withdraw this O.A.</p> <p>Mr. Swain, Ld. Counsel for the Respondents has no objection. This O.A. is disposed of as withdrawn unconditionally.</p> <p>The copy of the promotion order is going to be attached to the file.</p> <p>Free copy of this order be given to Ld. Counsels for both sides.</p> <p style="text-align: right;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: center;">kb</p>